

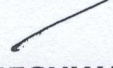
**HIGH COURT OF MANIPUR  
AT IMPHAL**

**NOTIFICATION**

Imphal, the 6<sup>th</sup> March, 2019

No. HCM/P-65/2019-Estt.(I)/ : It is hereby notified that the  
"High Court of Manipur Rules, 2019" has been approved by Full Court  
Resolution dated 1<sup>st</sup> February, 2019. It has been enforced from the day it  
has been published on the Manipur State Extraordinary Gazette No. 457,  
i.e. on 8<sup>th</sup> February, 2019 and it is available at the official websites of the  
High Court of Manipur ([www.hcmimphal.nic.in](http://www.hcmimphal.nic.in)) and Directorate of Printing,  
& Stationery, Govt. of Manipur ([www.manipurgovtpress.nic.in](http://www.manipurgovtpress.nic.in)).

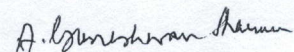
By Order etc.

  
**(A. GUNESHWAR SHARMA)**  
REGISTRAR GENERAL  
HIGH COURT OF MANIPUR

Endt. No. HCM/P-65/2019-Estt.(I)/ 3129-43 Imphal, the 6<sup>th</sup> March, 2019.

Copy to :

1. The Registrar (Judl.)/(Admn.)i/c, High Court of Manipur.
2. The President/Secretary, High Court Bar Association, Manipur.
3. The President/Secretary, All Manipur Bar Association (AMBA),  
Cheirap Court complex, Imphal.
4. All the Deputy Registrars, High Court of Manipur.
5. The P.P.S. to Hon'ble the Chief Justice, High Court of Manipur.
6. All the Assistant Registrars/Court Managers, High Court of Manipur.
7. The L.R.O., High Court of Manipur.
8. All the Private Secretaries, High Court of Manipur.
9. The P.S. to Registrar General, High Court of Manipur.
10. The P.S. to Law Secretary, Government of Manipur.
11. The System Analyst, High Court of Manipur for uploading the same  
to the official website.
12. All the Superintendents / Stamp Reporter / Protocol Officer/ Court  
Officers / Programmer, High Court of Manipur.
13. All the Court Masters, High Court of Manipur.
14. All the Law Assistants, High Court of Manipur.
15. The Guard File/ Concerned file.



REGISTRAR GENERAL  
HIGH COURT OF MANIPUR